

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 93 & 94 of 2014

Dated : 11th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**M/s Chhattisgarh State Power Distribution
Co. Ltd.**

..... Appellant(s)

Versus

**Chhattisgarh Electricity Regulatory Commission
& Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Mr. Raunak Jain for R.2

ORDER

The learned counsel for the State Commission seeks some time to file the Written Submissions. Accordingly, he is directed to file the same after serving copy on the other side.

The learned counsel for the Respondent No.2 has already filed the reply.

Post the matter for final disposal on **12.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js